

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00108/2019

Dated Monday the 4th day of February Two Thousand Nineteen

**CORAM : HON'BLE MR. R. RAMANUJAM, Member (A)
HON'BLE MR. P. MADHAVAN, Member (J)**

R. Subbiah
Flat F1, A Block, Prakash Galaxy
Plot No. 75, 4th Street, Annai Sathya Nagar
Nesapakkam, K.K. Nagar, Chennai – 78.

... Applicant

By Advocate M/s S. Shaji Paul

Vs.

The Union of India, represented by the
Secretary to the Government of India
Ministry of Human Resource Development
Shastri Bhawan, New Delhi – 110 001.

... Respondents

By Advocate Mr. Su. Srinivasan

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. The applicant has filed this OA seeking the following relief :

"To issue appropriate direction to the respondents to hold a review Departmental Promotion Committee Meeting and promote the applicant to the post of Assistant Commissioner (Admn) with immediate effect and thus render justice."

2. Mr. Su. Srinivasan, SCGSC appears on behalf of the respondents and submits that no evidence has been produced that the applicant made any representation to the competent authority regarding his grievance as no acknowledgement is seen attached to Annexure A8 representation.
3. On perusal, it is seen that the background of this case is the same as that presented in OA 107/2019 which was disposed of today with a direction to the respondents to consider the representation of the applicant dt. 14.03.2018 for seniority and consequential benefits. In the event of the representation being decided in favour of the applicant, consequences would follow. Under the circumstances, this OA is clearly premature.
4. In view of the above, this OA is disposed of with a direction to the respondents to consider the matter, in the light of the order to be passed by the competent authority on the applicant's representation for seniority dt. 14.03.2018 within two months thereafter and pass necessary orders.
5. OA is disposed of at the admission stage.

(P. Madhavan)
Member(J)

(R. Ramanujam)
Member(A)

04.02.2019

SKSI